

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 202
(TO BE ANSWERED ON 18.07.2018)

LATERAL ENTRY IN BUREAUCRACY

202. SHRI B. VINOD KUMAR:

SHRI TEJ PRATAP SINGH YADAV:

SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

SHRIMATI ANJU BALA:

SHRIMATI K. MARAGATHAM:

SHRI M.I. SHANAVAS:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has introduced or proposed to introduce the policy of lateral entry in the bureaucracy at Joint Secretary level for a fixed tenure;
- (b) if so, the details thereof and whether concerns from various quarter has been raised to this effect;
- (c) if so, the details thereof and the action taken by the Government to address these concerns including that of civil servants;
- (d) whether the Government has a proposal to allow deputation of its officers to private sector as well and if so, the details thereof; and
- (e) whether the Government has consulted UPSC on constitutional and legal requirements for such appointments and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)

- (a): Government has decided to recruit talented and motivated Indian Nationals willing to contribute towards nation building to join the Government at the level of Joint Secretary, on contract for a period of 3 years extendable upto 5 years depending upon performance.
- (b) & (c): A copy of the advertisement issued by DoP&T which *inter-alia* contains details of the posts, eligibility criteria and other conditions is at Annexure.
- (d): No Madam, there is no such proposal presently.
- (e): Advice of Union Public Service Commission (UPSC) has been sought on whether the posts to be filled up through lateral entry would be exempted from consultation with the UPSC under the relevant constitutional provisions.



सत्यमेव जयते

**Government of India
Department of Personnel and Training**

LATERAL RECRUITMENT TO SENIOR POSITIONS IN GOVERNMENT OF INDIA

The Government of India invites talented and motivated Indian nationals willing to contribute towards nation building to join the Government at the level of Joint Secretary.

Joint Secretaries are at a crucial level of senior management in the Government of India. They lead policy making as well as implementation of various programmes and schemes of the Department assigned to them. Joint Secretaries report to the Secretary/Additional Secretary in the Ministry/ Department.

I. Government is looking for ten (10) outstanding individuals with expertise in the areas of (i) Revenue (ii) Financial Services (iii) Economic Affairs (iv) Agriculture, Cooperation & Farmers' Welfare (v) Road Transport & Highways (vi) Shipping (vii) Environment, Forests and Climate Change (viii) New & Renewable Energy (ix) Civil Aviation and (x) Commerce.

II. Criteria:

(i) Age: Minimum of 40 years as on July 1, 2018.

(ii) Qualifications: Graduate from a recognized University/Institute. Higher qualifications would be an added advantage.

(iii) Eligibility: The following are eligible to apply:

a. Officers of any State/UT Government who are already working at equivalent level or are eligible for appointment to equivalent level in their cadre, with relevant experience.

b. Individuals working at comparable levels in Public, Sector Undertakings (PSUs), Autonomous Bodies, Statutory Organisations, Universities, Recognized Research Institutes with a minimum of 15 years experience.

c. Individuals working at comparable levels in Private Sector Companies, Consultancy Organisations, International/Multinational Organisations with a minimum of 15 years experience.

III. Duration of Contract: The period of contract shall be for 3 years from the date of commencement extendable upto 5 years depending upon performance.

IV. Compensation: Selected applicants shall be placed at the beginning of the pay scale as applicable to Joint Secretary i.e. Rs.144200-218200 per month (Level 14 of Pay Matrix). In addition, they shall be eligible for all allowances and facilities etc as applicable to the equivalent level in the Government of India.

However, the Government reserves its right to place deserving appointees at an appropriate level within the scale of pay.

V. General Conditions of Service: All appointees shall be deemed to be Public Servants for the purpose of the CCS (Conduct) Rules and such other Statutes as notified by the Government from time to time. The employment contract can be terminated by either side with a minimum notice period of 3 months.

VI. The shortlisted candidates will be called for a personal interaction with the Selection Committee.

VII. Submission of applications: The last date for receipt of applications is 30th July, 2018 till 05:00 PM IST. All applications may be submitted online at <http://Lateral.nic.in> from 15th June, 2018 to 30th July, 2018 till 05:00 PM IST. No extension of time will be given under any circumstances.

❧ VIII. No physical applications shall be entertained.
